

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## TENTH REPORT

**Shri Krishnamoorthy Rao** (Shimoga): Sir, I beg to present the Tenth Report of the Committee on Private Members' Bills and Resolutions.

## CUSTOMS BILL

## REPORT OF SELECT COMMITTEE

**Shri Krishnamoorthy Rao**: Sir, I beg to present the Report of the Select Committee on the Bill to consolidate and amend the law relating to customs.

## EVIDENCE

**Shri Krishnamoorthy Rao**: Sir, I beg to lay on the Table a copy of the evidence given before the Select Committee on the Customs Bill, 1962.

## BUSINESS ADVISORY COMMITTEE

## EIGHTH REPORT

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha)**: Sir, I beg to move:

"That this House agrees with the Eighth Report of the Business Advisory Committee presented to the House on the 13th November, 1962."

**Mr. Speaker**: Motion moved:

"That this House agrees with the Eighth Report of the Business Advisory Committee presented to the House on the 13th November, 1962."

**Shri Ranga** (Chittoor): May we have some idea as to how long this session is expected to go on?

**Shri Satya Narayan Sinha**: As I announce the business of the House, I may be in a position to indicate at least the approximate date by which the House might adjourn.

**Mr. Speaker**: The question is:

"That this House agrees with the Eighth Report of the Business Advisory Committee presented to the House on the 13th November, 1962."

*The motion was adopted.*

12.04 hrs.

## MULTI-UNIT CO-OPERATIVE SOCIETIES (AMENDMENT) BILL

**The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra)**: Sir, on behalf of Shri S. K. Dey, I beg to move for leave to introduce a Bill further to amend the Multi-Unit Co-operative Societies Act, 1942.

**Mr. Speaker**: The question is.

"That leave be granted to introduce a Bill further to amend the Multi-Unit Co-operative Societies Act, 1942."

*The motion was adopted.*

**Shri Shyam Dhar Misra**: Sir, I introduce the Bill.

12.05 hrs.

## SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS)\*

**Mr. Speaker**: The House will now take up consideration and voting of the Supplementary Demands for Grants (Railways). The time allotted is two hours.

\*Moved with the recommendation of the President.